

**In the National Company Law Tribunal, Jaipur**

**Item No. 211**

**IA No. 52/JPR/2018**

**CP No. 24/241-242/JPR/2018**

**UNDER SECTION 241-242 OF COMPANIES ACT, 2013**

**In the matter of:**

**Mr. Naresh Chander Ralhan & Ors. ....Applicant/Petitioners**

**VS.**

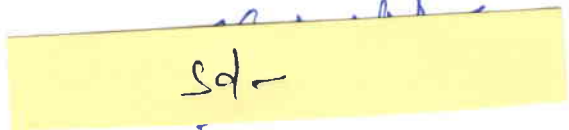
**NR Switch-N-Radio Services Pvt. Ltd. & Ors. ....Respondent**

**Order delivered on 19.03.2020**

**Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

In view of Government advisories, in respect of precaution and prevention with regard to novel Coronavirus (COVID-19), read with NCLT's notice dated 15.03.2020, the matter is adjourned to 30.04.2020.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**